

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHIOA / ~~DA~~ / ~~DA~~ / ~~DA~~ No. 1944/91 19

Sh. R.N. Mishra

APPLICANT (S)

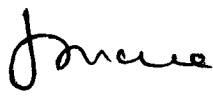
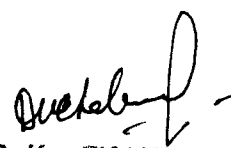

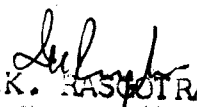
COUNSEL

U.O.I.

VERSUS

RESPONDENT (S)

COUNSEL

Date	Office Report	Orders
		<p>27.8.1991</p> <p>Present : None for the applicant.</p> <p>Adjourned to 5.9.1991.</p> <p> (J.P. SHARMA) MEMBER (J)</p> <p> (D.K. CHAKRAVORTY) MEMBER (A)</p> <p>5.9.1991 O.A. 1944/91</p> <p>Present : None for the applicant.</p> <p>The application was listed on 27.8.1991. None was present for the applicant. Today again there is none representing the applicant. In the circumstances, the application is dismissed as not pursued.</p> <p> (J.P. SHARMA) MEMBER (J)</p> <p> (I.K. RASGOTRA) MEMBER (A)</p>